

FORM G

Invitation For Expression of Interest for **M/s Panchtatwa Milk Industries Private Limited** engaged in **Procuring, Processing & Pasteurizing of Milk and Manufacturing of Various Milk value added products Like Ghee, Butter, Skimmed Milk Powder and other Bi-Products Etc.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Panchtatwa Milk Industries Private Limited PAN: AAJCP4891J CIN: U40100PN2015PTC156614
2.	Address of the registered office	Gat No. 307 Takali Fata Daund Pilanwadi, Pune, Maharashtra - 412207
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Gat No. 307 Takali Fata Daund Pilanwadi, Pune, Maharashtra - 412207
5.	Installed capacity of main products/ services	4,00,000 Litres per day - Milk Processing & Milk Products, 50,000 Litres per day - Milk Pouching, 30 Ton/Day - Milk Powder, 20 Ton/Day – Butter, 115 Ton/Day – Ghee
6.	Quantity and value of main products/ services sold in last financial year	Rs 576,183,080 as on 31.03.2022
7.	Number of employees/ workmen	12 employees as per the information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: ibc.panchtatwa@gmail.com
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: ibc.panchtatwa@gmail.com
10.	Last date for receipt of expression of interest	30 th September 2025 (Tuesday)
11.	Date of issue of provisional list of prospective resolution applicants	05 th October 2025 (Sunday)
12.	Last date for submission of objections to provisional list	10 th October 2025 (Friday)

13.	Date of issue of final list of prospective resolution applicants	13 th October 2025 (Monday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to Prospective Resolution Applicants	15 th October 2025 (Wednesday)
15.	Last date for submission of resolution plans	14 th November 2025 (Friday)
16.	Process email id to submit Expression of Interest	ibc.panchtatwa@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Udyog Aadhaar Number MH26A0034758 valid till 30/06/2022

Anshul Gupta Digitally signed
by Anshul Gupta
Date: 2025.09.15
15:25:16 +05'30'

Anshul Gupta

Resolution Professional

**In the matter of M/s Panchtatwa Milk Industries Private Limited
IBBI/IPA-002/IP-N00310/2017-2018/10899**

AFA valid upto: 31.12.2025

Email Id: contactanshulgupta@gmail.com

Date : 15-09-2025

Place : Mumbai